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Central Administrative Tribunal
Principal Bench: New Delhi.

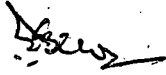
Regn. No. OA-666/89


Shri R.P. Sharma Vs. U.O.I. & Ors.

4.4.1989.

Applicant through counsel Ms. Sandhya Goswami.

The learned counsel seeks leave to withdraw the application. The application is dismissed as withdrawn with liberty to file a fresh application if so advised.


(T.S. Oberoi)
Member (J)


(Kaushal Kumar)
Member (A)